

Name of the corporate debtor: M/s Hythro Power Corporation Limited
Date of commencement of liquidation: 23.11.2022
List of stakeholders as on: 11.02.2023
List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	Central Goods and Service Tax Division-D	Central	28-12-2022	74,37,060	74,37,060	Operational Creditor	-	-	0.044	-	-	-	-	
2	Commissioner of Commercial Taxes, West Bengal	State	03-01-2023	23,37,117	23,37,117	Operational Creditor	-	-	0.014	-	-	-	-	
3	Sri Sushant Kumar Sahoo Deputy Commissioner of CT GST(Circle Head)	State	07-01-2023	1,71,93,111	1,71,93,111	Operational Creditor	-	-	0.103	-	-	-	-	
4	Employee's Provident Fund Organization	Central	13-01-2023	1,55,15,27,327	1,55,15,27,327	Operational Creditor	-	-	9.256	-	-	-	-	
5	Commercial Tax Dept – Govt. of Rajasthan	Central	Refer Note-1	13,86,86,405	13,86,86,405	Operational Creditor	-	-	0.827	-	-	-	-	
6	Assistant Commissioner of Income Tax	Central	Refer Note-1	1,04,77,17,972	-	Operational Creditor	-	-	Refer Note-2	-	-	1,04,77,17,972	-	
7	Excise & Taxation officer cum assessing Authority Sales Tax Office	State	Refer Note-1	2,28,04,306	2,28,04,306	Operational Creditor	-	-	0.136	-	-	-	-	
8	Rajasthan State Industrial Development & Investment Corporation Limited	State	Refer Note-1	5,67,22,128	5,67,22,128	Operational Creditor	-	-	0.338	-	-	-	-	
9	Deputy Commissioner, Commercial Tax Khand-10 Noida	State	Refer Note-1	29,05,93,671	29,05,93,671	Operational Creditor	-	-	1.734	-	-	-	-	
10	Hindustan Petroleum Corporation Limited	Central	Refer Note-1	3,56,521	3,56,521	Operational Creditor	-	-	0.002	-	-	-	-	

Note:

1. No claim received during Liquidation hence, claim received during CIRP are verified and admitted accordingly.
2. Claim was received during CIRP however rejected during CIRP also due to pending appeal and applicability of moratorium. Hence the claim has not been considered during Liquidation.